

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

I.A. NOS.9-10/2016 IN & CIVIL APPEAL NO(S).4859-4860/2015

CHIEF CONTROLLER, TAMIL NADU GENERATION &
DISTRIBUTION CO. LTD.

APPELLANT(S)

VERSUS

T.T. INDUSTRIES LTD. & ANR.

RESPONDENT(S) /
APPLICANT(S)

J U D G M E N T

1. It is not in dispute that the appeals on identical issues have been dismissed maintaining the award of simple interest @ 10% per annum on the amount outstanding against the appellant, as ordered by the Appellate Tribunal for Electricity.

2. Therefore, these appeals are also dismissed.

3. The I.As stand disposed of.

.....J.
[KURIAN JOSEPH]

.....J.
[ROHINTON FALI NARIMAN]

NEW DELHI;
DECEMBER 16, 2016.